

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

**CP No. 225/241/HYD/2019
AND
Company Application 24/2023, IA No. 638, 797, 798, 799, 1087/2019**
u/s. 241 of Companies Act

IN THE MATTER OF:

S. Radha Krishna & another

...Petitioner/s

AND

Hyderabad Pollution Controls Ltd & 13 others

...Respondent/s

C O R A M:-

**SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 225/241/HYD/2019

Since it being a special bench, pronouncement of orders deferred till **03.06.2024**.

Company Application 24/2023, IA No. 638, 797, 798, 799, 1087/2019

Since it being a special bench, pronouncement of orders deferred till **03.06.2024**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)